



NOTIFICATION

The Hon'ble Administrative Committee has considered the issue with regard to physical court hearings in the High Court.

In order to meet the growing demand of physical court hearing and also keeping in view the precautions that are required to be observed for avoiding any untoward happening, Hon'ble the Administrative Committee on a serious consideration has **decided to open physical court hearing partially with Six Division Benches at the Principal Seat at Madras and Two Division Benches at Madurai Bench, with a combination of physical court hearing and virtual court hearing with effect from 7.9.2020.** The physical court hearing of Three Division Benches in Principal Seat at Madras will be in the pre-lunch session and Three Division Benches in the post-lunch session in order to avoid overcrowding in Courts. The virtual court hearings will be alternatively conducted for the rest of the day. Thus, the Benches would be functioning for half a day through physical court hearing and for the next half a day through virtual court hearing, so as to facilitate

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the lawyers of both categories, who opt for physical court or virtual court hearings. This will be adopted on a trial basis in order to assess the feasibility of the running of physical Court hearings, which can be suitably varied after observing the functioning of the Courts in this manner for two weeks.

The other respective Benches will continue to function through virtual court hearing as before, subject to any modifications to be announced upon a decision to be taken by the High Court in future.

In respect of Madurai Bench, the Hon'ble Administrative Judge will accordingly make appropriate arrangements.

HIGH COURT, MADRAS
DATED: 29-08-2020.

SD/- C. KUMARAPPAN
REGISTRAR GENERAL

To

1. All the Hon'ble Judges (for information).
2. All the Registrars, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
3. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
4. All the Officers, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
5. All the Heads of Sections, High Court, Madras and Madurai Bench
6. The Secretary to His Excellency The President of India, New Delhi.
7. The Secretary General, Supreme Court of India, New Delhi.

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8. The Chief Secretary to Government, Secretariat, Chennai 9.
9. The Private Secretary to His Excellency The Governor of Tamil Nadu, Raj Bhavan, Guindy, Chennai.
10. The Chief Secretary to Government of Puducherry, Puducherry.
11. The Secretary to Government, Home Department, Secretariat, Chennai-9
12. The Registrar General, High Court of Judicature @ Patna.
13. The Registrar General, High Court of Madhya Pradesh @ Jabalpur.
14. The Registrar General, High Court of Andhra Pradesh @ Amaravati.
15. The Registrar General, High Court of Telangana @ Hyderabad.
16. The Registrar General, High Court of Judicature @ Bombay.
17. The Registrar General, High Court of Punjab & Haryana @ Chandigarh.
18. The Registrar General, High Court of Judicature @ Allahabad.
19. The Registrar General, High Court of Kerala @ Ernakulam.
20. The Registrar General, High Court of Rajasthan @ Jodhpur.
21. The Registrar General, Odisha High Court @ Cuttack.
22. The Registrar General, High Court of Karnataka @ Bangalore.
23. The Registrar General, High Court of Jammu & Kashmir @ Srinagar/Jammu.
24. The Registrar General, High Court of Calcutta @ Kolkatta.
25. The Registrar General, High Court of Himachal Pradesh @ Shimla.
26. The Registrar General, The Gauhati High Court, Guwahati, Assam, (Nagaland, Mizoram & Arunachal Pradesh)
27. The Registrar General, High Court of Manipur
28. The Registrar General, High Court of Meghalaya
29. The Registrar General, High Court of Tripura
30. The Registrar General, High Court of Gujarat @ Ahmedabad
31. The Registrar General, High Court of Delhi, New Delhi.
32. The Registrar General, High Court of Sikkim @ Gangtok.
33. The Registrar General, High Court of Chhattisgarh @ Bilaspur.
34. The Registrar General, High Court of Jharkhand @ Ranchi.

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35. The Registrar General, High Court of Uttarakhand @ Nainital.
36. The Secretary, Bar Council of Tamil Nadu & Puducherry, High Court, Madras
37. The Secretary, Madras Bar Association, High Court, Madras.
38. The Secretary, Madras High Court Advocates' Association, High Court, Madras.
39. The Secretary, Women Lawyers Association, Madras.
40. The Secretary, Law Association, Madras.
41. The Secretary, Madurai Bench of Madras High Court Bar Association, Madurai.
42. The Secretary, Madurai Bench High Court Advocates' Association, Madurai.
43. The Secretary, Madurai Women Lawyers' Association, Madurai.
44. The Secretary, Madras High Court Madurai Bench Advocates' Association, Madurai.
45. The Secretary, Madurai Bar Association of Madurai Bench of Madras High Court, Madurai.
52. The Director/Asst. Director, Tamil Nadu State Judicial Academy, Chennai/Madurai/Coimbatore.
54. The Curator, High Court Museum, High Court, Madras.

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